

केन्द्रीय सूचना आयोग  
Central Information Commission  
2तल ,विंग/'B'2nd Floor, 'B' Wing  
अगस्त क्रांति भवन/ August Kranti Bhawan  
भिकाजी काम प्लेस/Bhikaji Cama Place  
नई दिल्ली/New Delhi 110066

F. No. 3/3/2008/Admn-CIC

Dated: 02/07/2015

Corrigendum

In partial modification to this office order of even no. dated 30/06/2015, the following changes are made against the S. No. 13 of the order

"For

S. No.	NAME & DESIGNATION	JURISDICTION
13	Shri T. K. Mohapatra Deputy Secretary & Deputy Registrar& CPIO	For all matters being handled by the Information Commissioner Smt. Manjula Prashar and RTI-Cell relating to Chapter V of the RTI Act.

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"Read

S. No.	NAME & DESIGNATION	JURISDICTION
13	Shri T. K. Mohapatra Deputy Secretary & Deputy Registrar& CPIO	For all matters being handled by the Information Commissioner Smt. Manjula Prashar relating to Chapter V of the RTI Act.

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*S. P. Beck*  
02.07.15

(S. P. Beck)  
Joint Secretary (Admn)

Copy to:

- (1) PPS to CIC.
- (2) PPS to ICs.
- (3) PS to Secretary.
- (4) PS to Addl. Secretary.
- (5) PS to Registrar (Consultant).
- (6) JS(Admn)/JS(MoRe)/ JS(Law).
- (7) All Deputy Secretaries/Dy. Registrars/Section Officers/ Designated Officers.
- (8) RTI Cell/Central Registry/Dak Section/Library/Record Room.
- (9) Shri Rakesh Malik Scientist 'E', NIC Section for uploading the Order immediately.
- (10) Guard File.